

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT AND POVERTY ALLEVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1350

ANSWERED ON:23.07.2002

SANCTION OF CENTRAL SUBSIDY TO STATES FOR DEVELOPMENT OF INFRASTRUCTURE

ASHOK NAMDEORAO MOHOL;RAMSHETH THAKUR

**Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:**

- (a) whether the attention of the Government has been drawn to the news-item captioned `Centre for better infrastructure in small towns` appearing in the `Hindu` dated July 10, 2002;
- (b) if so, the facts of the matter reported therein;
- (c) the names of the States to whom the Central subsidy has been sanctioned;
- (d) the amount sanctioned to each State;
- (e) the reasons for not sanctioning the Central subsidy to all the States and UTs; and
- (f) the time by which the subsidy is likely to be sanctioned to the remaining States?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS ( SHRI O. RAJAGOPAL )

(a): Yes, Sir.

(b): It is a factual statement.

(c)&(d): A detailed statement is annexed.

(e)&(f): VAMBAY is a demand-driven scheme and it is for the State/Union Territory Governments to formulate their project proposals within the guidelines of the scheme and to submit the same to the Government for release of Central subsidy.

**ANNEXURE**

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) AND (d) OF LOK SABHA UNSTARRED QUESTION NO. 1350 FOR 23.7.2002.

**DETAILS REGARDING YEAR-WISE RELEASE OF FUNDS UNDER VAMBAY**

(Rs. in lakhs)

SNO.	NAME OF THE STATE	FUNDS RELEASED DURING 2001-02	FUNDS RELEASED DURING 2002-03	TOTAL FUNDS RELEASED
1.	TAMIL NADU	1172.00	452.70	1624.70
2.	PONDICHERRY	33.50		33.50
3.	CHATTISGARH	65.00	166.26	231.26
4.	KARNATAKA	915.00	523.37	1446.89

5.	UTTARANCHAL	36.00		36.00
6.	ANDHRA PRADESH	1200.00		1200.00
7.	UTTAR PRADESH	743.45	87.55	831.00
8.	GUJARAT +	384.00	248.00	632.00
9.	KERALA	182.00	84.00	266.00
10.	JAMMU & KASHMIR	87.00	38.32	125.32
11.	MAHARASHTRA	1198.00	65.60	1263.60
12.	TRIPURA	10.05		10.05
13.	MADHYA PRADESH	246.00		246.00
14.	RAJASTHAN	300.00		300.00
15.	WEST BENGAL	734.00	108.80	842.80
16.	DELHI	50.00		50.00
TOTAL		7356.00	1783.12	9139.12

+ In addition, an amount of Rs.26.37 crores was released under the Scheme to the Gujarat State as Central grant for the reconstruction/repair of partially/fully damaged houses of the riot victims.